

सुप्रसन्नः पाया

JTC FORM-25

[See Rule 183(a) & 295]

Fully Voucher Contingent Bill

A.K. Dubey
JUDGE-IN-CHARGE
Civil Court Simdega

A.K. Dubey
JUDGE-IN-CHARGE
Civil Court Simdega

Bill Date : 04/02/2018

Control No. 11262



For use at Treasury	
Advice No.	Date
TV No.	Date

JTCN 11262A - 600000 = 00
JTCN 11262A 27021 - 265835 = 00
जवतिका 27021 - 334165 = 00

Order No	: 27	Treasury Code	: SDG
Major Head	: 2014-Administration of Justice	DDO Code	: SDGADJ001
Sub Major Head	: 00-Administration of Justice	Scheme Type	: S
Minor Head	: 114-Legal Advisers and Counsels	Payment Mode	: A/C PAYEE
Sub head	: 02-Legal Aid to Poor		
Code	: S201400114020760(Legal Charge)		

Establishment Expenditure

FULLY VOUCHERED CONTINGENT BILL NO DLSA 48/207-18
OFFICE OF CIVIL COURT .SIMDEGA PERIOD OF

Number of sub voucher	Description of charge and number and date of authority for all charges requiring special sanction.	Amount Details
	WAGE	Gross Amount : 6,000.00 Total Deduction : 0.00 Net Amount : 6,000.00
Signature of Bill Clerk /Divisional Accountant (if Applicable)	A.K. Dubey Signature of DDO JUDGE-IN-CHARGE Civil Court Simdega	

Rs.(in words): Six Thousand Only

- ① कुवमा इम विवर की राशि की प्रमाणन के लिए प्रमाण के माध्यम से करें।
- ② प्रमाणन किया जाता है कि इस विवर की राशि की प्रमाणन के लिए प्रमाण के माध्यम से करें।
 प्रमाणन के लिए प्रमाण के माध्यम से करें।
 प्रमाणन के लिए प्रमाण के माध्यम से करें।
 प्रमाणन के लिए प्रमाण के माध्यम से करें।
- ③ प्रमाणन किया जाता है कि इस विवर की राशि की प्रमाणन के लिए प्रमाण के माध्यम से करें।
- ④ प्रमाणन किया जाता है कि इस विवर की राशि की प्रमाणन के लिए प्रमाण के माध्यम से करें।

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मुद्रांक पत्रिका
JTC FORM-25

Under No. 455/200 Page 1 of 2
(Rs. four thousand five hundred fifty only)

A.K. Dubey
JUDGE-IN-CHARGE
Civil Court Simdega

[See Rule 183(a) & 295]

Fully Voucher Contingent Bill

A.K. Dubey
JUDGE-IN-CHARGE
Civil Court Simdega
Bill Date : 07/02/2018

Control No. 11503



A.K. Dubey
JUDGE-IN-CHARGE
Civil Court Simdega

For use at Treasury	
Advice No.	Date
TV No.	Date

घर का खर्चा - 600000 = 00
इस विवरण पर 270385 = 00
मजदूरी खर्चा - 329615 = 00

Demand No : 27	Treasury Code : SDG
Major Head : 2014-Administration of Justice	DDO Code : SDGADJ001
Sub Major Head : 00-Administration of Justice.	Scheme Type : S
Minor Head : 114-Legal Advisers and Counsels	Payment Mode : A/C PAYEE
Sub head : 02-Legal Aid to Poor	
Bill Code : S201400114020760(Legal Charge)	

Establishment Expenditure

FULLY VOUCHERED CONTINGENT BILL NO **DLSA 49/2017-18**
OFFICE OF CIVIL COURT, SIMDEGA PERIOD OF

Number of sub voucher	Description of charge and number and date of authority for all charges requiring special sanction.	Amount Details
	MISCELLANEOUS	Gross Amount : 4,550.00 Total Deduction : 0.00 Net Amount : 4,550.00
Signature of Bill Clerk / Divisional Accountant (if Applicable)	A.K. Dubey Signature of DDO ARUN KUMAR DUBEY JUDGE IN CHARGE Civil Court Simdega	

Rs.(in words): Four Thousand Five Hundred Fifty Only

- ① इसका उक्त विवरण की राशि का भुगतान बैंक खाता के माध्यम से करें।
- ② प्रमाणात किया जाता है कि इस विवरण की राशि के अन्तर्गत खर्चों का विवरण (आय) विवरण में कर म. 54 DLSA/1120 dated 11/4/17 को DLSA/2960 dated 12/1/17 के माध्यम से साबित कराया।
- ③ प्रमाणात किया जाता है कि इस विवरण की राशि का भुगतान बैंक खाता के माध्यम से किया जाये।
- ④ प्रमाणात किया जाता है कि इस विवरण की राशि का भुगतान बैंक खाता के माध्यम से किया जाये।

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मुद्रितः पत्र

(Rs Six Thousand Only)

A.K. Dubey
JUDGE-IN-CHARGE
 Civil Court Simdega

JTC FORM-25
 [See Rule 183(a) & 295]

A.K. Dubey
JUDGE-IN-CHARGE
 Civil Court Simdega

Fully Voucher Contingent Bill

Control No. 11986



A.K. Dubey
JUDGE-IN-CHARGE
 Civil Court Simdega

Bill Date : 16/02/2018

For use at Treasury

Advice No. _____ Date _____
 TV No. _____ Date _____

DFA 5178 - 500000 = 00
 D.A. 49 257 274 - 276385 = 00
 जवका 11/17 - 323615 = 00

Demand No	: 27	Treasury Code	: SDG
Major Head	: 2014-Administration of Justice	DDO Code	: SDGADJ001
Sub Major Head	: 00-Administration of Justice	Scheme Type	: S
Minor Head	: 114-Legal Advisers and Counsels	Payment Mode	: A/C PAYEE
Sub head	: 02-Legal Aid to Poor		
Bill Code	: S201400114020760(Legal Charge)		

Establishment Expenditure

FULLY VOUCHERED CONTINGENT BILL NO DLSA 50/2018
 OFFICE OF CIVIL COURT, SIMDEGA PERIOD OF February, 2018

Number of sub voucher	Description of charge and number and date of authority for all charges requiring special sanction.	Amount Details
1	WAGE	Gross Amount : 6,000.00 Total Deduction : 0.00 Net Amount : 6,000.00
Signature of Bill Clerk / Divisional Accountant (if Applicable) A.K. Dubey Signature of DDO JUDGE-IN-CHARGE Civil Court Simdega		
Rs.(in words): Six Thousand Only		

- हस्ताक्षरित है कि यह बिल का अर्थगत है और इसका अर्थगत है।
- प्रमाणित किया जाता है कि इस बिल का अर्थगत है। प्रमाणित किया जाता है कि यह बिल का अर्थगत है। प्रमाणित किया जाता है कि यह बिल का अर्थगत है।
- प्रमाणित किया जाता है कि इस बिल का अर्थगत है। प्रमाणित किया जाता है कि यह बिल का अर्थगत है। प्रमाणित किया जाता है कि यह बिल का अर्थगत है।
- प्रमाणित किया जाता है कि इस बिल का अर्थगत है। प्रमाणित किया जाता है कि यह बिल का अर्थगत है। प्रमाणित किया जाता है कि यह बिल का अर्थगत है।

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A.K. Dubey

इसके अलावा

मुद्रित धारा (Rs five thousand only)

(Rs five thousand only)

A.K. Dubey
JUDGE-IN-CHARGE
Civil Court Simdega

JTC FORM-25
[See Rule 183(a) & 295]

A.K. Dubey
JUDGE-IN-CHARGE
Civil Court Simdega

Fully Voucher Contingent Bill

Control No. 11994



A.K. Dubey
JUDGE-IN-CHARGE
Civil Court Simdega

Bill Date : 16/02/2018

For use at Treasury	
Advice No.	Date
TV No.	Date

JTC फॉर्म = 600000 = 00
 इन आइटम का मूल्य = 281385 = 00
 फॉर्म 6 आइटम - 318615 = 00

Demand No : 27	Treasury Code : SDG
Major Head : 2014-Administration of Justice	DDO Code : SDGADJ001
Sub Major Head : 00-Administration of Justice	Scheme Type : S
Minor Head : 114-Legal Advisers and Counsels	Payment Mode : A/C PAYEE
Sub head : 02-Legal Aid to Poor	
Bill Code : S201400114020760(Legal Charge)	

Establishment Expenditure

FULLY VOUCHERED CONTINGENT BILL NO **DLSA 51/2017-18**
 OFFICE OF CIVIL COURT, SIMDEGA PERIOD OF

Number of sub voucher	Description of charge and number and date of authority for all charges requiring special sanction.	Amount Details
2	WAGE	Gross Amount : 5,000.00 Total Deduction : 0.00 Net Amount : 5,000.00
Signature of Bill Clerk /Divisional Accountant (if Applicable) A.K. Dubey Signature of DDO JUDGE-IN-CHARGE JUDGE IN CHARGE Civil Court Simdega		
Rs.(in words): Five Thousand Only		

- हस्ताक्षर इस अक्षर से जारी का प्रमाण है कि प्रमाण के माध्यम से करे।
- हस्ताक्षर के माध्यम से जारी है कि इस अक्षर से जारी है कि प्रमाण के माध्यम से करे।
- हस्ताक्षर के माध्यम से जारी है कि इस अक्षर से जारी है कि प्रमाण के माध्यम से करे।
- हस्ताक्षर के माध्यम से जारी है कि इस अक्षर से जारी है कि प्रमाण के माध्यम से करे।

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सुप्रीम कोर्ट का बिल

(Rs Nineteen Thousand Six Hundred Ninety Only)

सुप्रीम कोर्ट

JTC FORM-25

[See Rule 183(a) & 295]

Fully Voucher Contingent Bill

A.K. Dubey
JUDGE-IN-CHARGE
Civil Court Simdega

A.K. Dubey
JUDGE-IN-CHARGE
Civil Court Simdega

Control No. 11995



A.K. Dubey
JUDGE-IN-CHARGE
Civil Court Simdega

Bill Date : 16/02/2018

For use at Treasury	
Advice No.	Date
TV No.	Date

बिल नंबर - 600000-00
 इस बिल का मूल्य - 301004-00
 प्रस्ताव नंबर - 298996-00

Demand No : 27	Treasury Code : SDG
Major Head : 2014-Administration of Justice	DDO Code : SDGADJ001
Sub Major Head : 00-Administration of Justice	Scheme Type : S
Minor Head : 114-Legal Advisers and Counsels	Payment Mode : A/C PAYEE
Sub head : 02-Legal Aid to Poor	
Bill Code : S201400114020760(Legal Charge)	

Establishment Expenditure

FULLY VOUCHERED CONTINGENT BILL NO **DLSA 52/2017-18**
 OFFICE OF CIVIL COURT, SIMDEGA PERIOD OF

Number of sub voucher	Description of charge and number and date of authority for all charges requiring special sanction.	Amount Details
1	FUEL	Gross Amount : 19,619.00 Total Deduction : 0.00 Net Amount : 19,619.00
Signature of Bill Clerk /Divisional Accountant (if Applicable)	A.K. Dubey Signature of DDO JUDGE-IN-CHARGE Civil Court Simdega	
Rs.(in words): Nineteen Thousand Six Hundred Nineteen Only		

① रुपया इस बिल की राशि का सुप्रीम कोर्ट का बिल से माध्यम से रहे।

② सुप्रीम कोर्ट का बिल है इस बिल की राशि का अकाउंटी प्रिंटेड ऑन-16/02/2018 07:16:39 PM
 प्रस्ताव नंबर 298996 (माध्यम) के माध्यम से कर स. ग. 114 ACS 11/126 dated 11/1/17 से
 DLSA/2960 dated 12/1/17 के माध्यम से माध्यम कर रहे।
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③ सुप्रीम कोर्ट का बिल है कि इस बिल की राशि का अकाउंटी प्रिंटेड ऑन-16/02/2018 07:16:39 PM से माध्यम कर रहे।

④ सुप्रीम कोर्ट का बिल है कि इस बिल की राशि का अकाउंटी प्रिंटेड ऑन-16/02/2018 07:16:39 PM से माध्यम कर रहे।

A.K. Dubey
JUDGE-IN-CHARGE

JTC FORM-25

Under Rs 1235100 (Rs Twelve thousand three hundred fifty one)

A.K. Dubey
JUDGE-IN-CHARGE
Civil Court Simdega

[See Rule 183(a) & 295]

Fully Voucher Contingent Bill

A.K. Dubey
JUDGE-IN-CHARGE
Civil Court Simdega

Control No. 13627



A.K. Dubey
JUDGE-IN-CHARGE
Civil Court Simdega

Bill Date : 16/03/2018

प्रारंभ आवंटन - 6000000
Amount Revoked - 2400000
इस विपत्र प्रति अत्र - 313354

अवशेष राशि - 4664620

For use at Treasury	
Advice No.	Date
TV No.	Date

Demand No	: 27	Treasury Code	: SDG
Major Head	: 2014-Administration of Justice	DDO Code	: SDGADJ001
Sub Major Head	: 00-Administration of Justice	Scheme Type	: S
Minor Head	: 114-Legal Advisers and Counsels	Payment Mode	: A/C PAYEE
Sub head	: 02-Legal Aid to Poor		
Bill Code	: S201400114020760(Legal Charge)		
Center Scheme	: ()		

FULLY VOUCHERED CONTINGENT BILL NO DLSA 60/2017-18
OFFICE OF CIVIL COURT SIMDEGA PERIOD OF

Number of sub voucher	Description of charge and number and date of authority for all charges requiring special sanction.	Amount Details
	MISCELLANEOUS	Gross Amount : 12,350.00 Total Deduction : 0.00 Net Amount : 12,350.00
	Signature of Bill Clerk/Divisional Accountant (if Applicable) Signature of DDO A.K. Dubey JUDGE-IN-CHARGE Civil Court Simdega	

Rs.(in words): Twelve Thousand Three Hundred Fifty Only

1) कुपया इस विपत्र की राशि का भुगतान बैंक खाता के माध्यम से करें।

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2) प्रमाणित किया जाता है कि इस विपत्र की राशि को निदेशिका नं० १३६२ के अन्तर्गत प्रारंभ आवंटन के अन्तर्गत में ही जमा रखा गया है।
पत्रांक 2960 दि० 18.11.17 के आदेश में प्रारंभ आवंटन के अन्तर्गत में ही जमा रखा है।

3) प्रमाणित किया जाता है कि इस विपत्र की राशि की निदेशिका हेतु निदेशिका एवं अभिलेख पदाधिकारी स्वयं तैयार हैं।

हिरोज बैंड निवासी

मुद्रातान पाया

Under Rs 22701200 (Page 1 of 1)
thousand seven hundred one

A.K. Dubey
JUDGE-IN-CHARGE
Civil Court Simdega

JTC FORM-25
[See Rule 183(a) & 295]

A.K. Dubey
JUDGE-IN-CHARGE
Civil Court Simdega

Control No. 13631



A.K. Dubey
JUDGE-IN-CHARGE
Civil Court Simdega

Bill Date : 16/03/2018

For use at Treasury	
Advice No.	Date
TV No.	Date

ग्राम आवंटन - 600000
Amount Revoked - 240000
इस विपत्र सहित अम-336054
अवशेष राशि - 23946

Demand No	: 27	Treasury Code	: SDG
Major Head	: 2014-Administration of Justice	DDO Code	: SDGADJ001
Sub Major Head	: 00-Administration of Justice	Scheme Type	: S
Minor Head	: 114-Legal Advisers and Counsels	Payment Mode	: A/C PAYEE
Sub Head	: 02-Legal Aid to Poor		
Bill Code	: S201400114020760(Legal Charge)		
Bill Scheme	: ()		

FULLY VOUCHERED CONTINGENT BILL NO DLSA 61/2017-18
OFFICE OF CIVIL COURT, SIMDEGA PERIOD OF

Number of sub voucher	Description of charge and number and date of authority for all charges requiring special sanction.	Amount Details
	MISCELLANEOUS	Gross Amount : 22,700.00 Total Deduction : 0.00 Net Amount : 22,700.00
Signature of Bill Clerk / Divisional Accountant (if Applicable)	A.K. Dubey Signature of DDO ARUN KUMAR DUBEY JUDGE-IN-CHARGE Civil Court Simdega	

Rs.(in words): Twenty Two Thousand Seven Hundred Only

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- कृपया इस विपत्र की राशि का मुद्रातान बैंड खाना के माध्यम से करें।
- प्रमाणित किया जाता है कि इस विपत्र की राशि की निकाली मार एण्ड रजिस्ट्रार के पत्रादेश 1126 दिनांक 11.04.17 एवं पत्रादेश 2960 दिनांक 18.11.17 के अन्तर्गत में ग्राम आवंटन के अन्तर्गत में की जा रही है।
- प्रमाणित किया जाता है कि इस विपत्र की राशि की निकाली हुई निकाली एवं अग्रिम पदाधिकारी स्वयं समत है।

JTC FORM-25

[See Rule 183(a) & 295]

A.K. Dubey
JUDGE-IN-CHARGE
Civil Court Simdega

Fully Voucher Contingent Bill

A.K. Dubey
JUDGE-IN-CHARGE
Civil Court Simdega

Control No. 13633



A.K. Dubey
JUDGE-IN-CHARGE
Civil Court Simdega

Bill Date : 16/03/2018

For use at Treasury	
Advice No.	Date
TV No.	Date

मात्र आवंटन - 60000000
Amount Revoked - 24000000
इस विपत्र परित अत्र 34075421

अकबोज राशि 1924620

Demand No	: 27	Treasury Code	: SDG
Major Head	: 2014-Administration of Justice	DDO Code	: SDGADJ001
Sub-Major Head	: 00-Administration of Justice	Scheme Type	: S
Minor Head	: 114-Legal Advisers and Counsels	Payment Mode	: A/C PAYEE
Sub-head	: 02-Legal Aid to Poor		
Bill Code	: S201400114020760(Legal Charge)		
Center Scheme	: ()		

FULLY VOUCHERED CONTINGENT BILL NO [DLSA 62/2017-18]
OFFICE OF CIVIL COURT SIMDEGA PERIOD OF

Number of sub voucher	Description of charge and number and date of authority for all charges requiring special sanction.	Amount Details
	MISCELLANEOUS	Gross Amount : 4,700.00 Total Deduction : 0.00 Net Amount : 4,700.00
Signature of Bill Clerk /Divisional Accountant (if Applicable)	A.K. Dubey Signature of DDO JUDGE-IN-CHARGE Civil Court Simdega	

Rs.(in words): Four Thousand Seven Hundred Only

- 1) कृपया इस विपत्र की राशि का जुगतन बैंक खाता के माध्यम से करें।
- 2) प्रमाणित किया जाता है कि इस विपत्र की राशि की निवृत्ति अधिनियम राज् विधि 1126 दि 11.04.17 एवं पत्र 2966 दि 18.11.17 के आदेशों में मात्र आवंटन के आदेशों में की जा रही है।
- 3) प्रमाणित किया जाता है कि इस विपत्र की निवृत्ति हेतु निवृत्ति एवं अत्र पदाधिकारी स्वयं हस्ताक्षर हैं।
- 4) प्रमाणित किया जाता है कि इस विपत्र की राशि की निवृत्ति एवं अत्र

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A.K. Dubey
JUDGE-IN-CHARGE
 Civil Court Simdega

JTC FORM-25
 [See Rule 183(a) & 295]

Fully Voucher Contingent Bill

A.K. Dubey
JUDGE-IN-CHARGE
 Civil Court Simdega

Control No. 13761



A.K. Dubey
JUDGE-IN-CHARGE
 Civil Court Simdega

Bill Date : 17/03/2018

शेष आवंटन - 6,000.00 ₹
 Revoked Amount - 2,40,000.00 ₹
 शेष विपत्र सहित व्यय - 34,875.4 ₹
 अकरोष राशि - 11,296.00 ₹

For use at Treasury	
Advice No.	Date
TV No.	Date

Demand No	: 27	Treasury Code	: SDG
Major Head	: 2014-Administration of Justice	DDO Code	: SDGADJ001
Sub Major Head	: 00-Administration of Justice	Scheme Type	: S
Minor Head	: 114-Legal Advisers and Counsels	Payment Mode	: A/C PAYEE
Sub head	: 02-Legal Aid to Poor		
Bill Code	: S201400114020760(Legal Charge)		
Center Scheme	: ()		

FULLY VOUCHERED CONTINGENT BILL NO **DLSA 63/2017-18**
 OFFICE OF CIVIL COURT, SIMDEGA PERIOD OF March-2018

Number of sub voucher	Description of charge and number and date of authority for all charges requiring special sanction.	Amount Details
	MISCELLANEOUS	Gross Amount : 8,000.00 Total Deduction : 0.00 Net Amount : 8,000.00
Signature of Bill Clerk Divisional Accountant (Applicable)	A.K. Dubey Signature of DDO JUDGE-IN-CHARGE Civil Court Simdega	
Rs. (in words): Eight Thousand Only		

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कृपया इस विपत्र की राशि का भुगतान बैंक खाता के माध्यम से करें।
 प्रमाणित किया जाता है कि इस विपत्र की राशि का निकासी भारतखण्ड सरकार
 निधि (व्यय) विभाग के पत्र सं. JMA/LSA/1122 dated 11/03/17 एवं JMA/LSA/1296
 dated 18/11/17 के आलोक में आवंटन प्राप्त है।
 प्रमाणित किया जाता है कि इस विपत्र की राशि का निकासी हेतु निकास,
 एवं व्यवस्थापक सेवा स्वयं स्वयं है।
 प्रमाणित किया जाता है कि इस विपत्र की राशि का निकासी पूर्ण में नहीं
 की गई है।

A.K. Dubey
JUDGE-IN-CHARGE
 Civil Court Simdega

A.K. Dubey
JUDGE-IN-CHARGE
 Civil Court Simdega
JTC FORM-25
 [See Rule 183(a) & 295]
Fully Voucher Contingent Bill

A.K. Dubey
JUDGE-IN-CHARGE
 Civil Court Simdega

Control No. 13767



A.K. Dubey
JUDGE-IN-CHARGE
 Civil Court Simdega

Bill Date : 17/03/2018

जमा आवंटन - 6,00,000/-
 Revoked Amount - 2,40,000/-
 शेष विपत्र प्रति बाक - 357754/-
 अलगसे रशि - 224600

For use at Treasury			
Advice No.	Date
TV No.	Date

Demand No	: 27	Treasury Code	: SDG
Major Head	: 2014-Administration of Justice	DDO Code	: SDGADJ001
Sub Major Head	: 00-Administration of Justice	Scheme Type	: S
Minor Head	: 114-Legal Advisers and Counsels	Payment Mode	: A/C PAYEE
Sub head	: 02-Legal Aid to Poor		
Bill Code	: S201400114020760(Legal Charge)		
Center Scheme	: ()		

FULLY VOUCHERED CONTINGENT BILL NO **DLSA 64/2017-18**
 OFFICE OF CIVIL COURT, SIMDEGA PERIOD OF

Number of sub voucher	Description of charge and number and date of authority for all charges requiring special sanction.	Amount Details
2	MISCELLANEOUS	Gross Amount : 9,000.00 Total Deduction : 0.00 Net Amount : 9,000.00
Signature of Bill Clerk /Divisional Accountant (if Applicable)	A.K. Dubey Signature of DDO ARUN KUMAR DUBEY JUDGE IN CHARGE Civil Court Simdega	
Rs.(in words):	Nine Thousand Only	

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- कृपया इस विपत्र की राशि का सुरागण बैंक खाता कि मास्टम से कर (शु) प्रमाणित किया जाता है कि इस विपत्र की राशि कि निष्कासी मास्टरडू कर विधि (न्याय) विभाग के पत्र सं. JHALSA/1126 dated-11/04/18 एवं JHALSA/1126 dated-18/11/17 के आदेशों से आवंटन प्राप्त है।
- प्रमाणित किया जाता है कि इस विपत्र की राशि का निष्कासी हेतु निष्कासी व्यवस्थापक स्वयं स्वयं है।
- प्रमाणित किया जाता है कि इस विपत्र की राशि कि निष्कासी पूर्ण नहीं की गई है।

A.K. Dubey
JUDGE-IN-CHARGE

मुद्रा : पाठ

A.K. Dubey
JUDGE-IN-CHARGE
Civil Court Simdega
JTC FORM-25
(See Rule 183(a) & 295)
Fully Voucher Contingent Bill

A.K. Dubey
JUDGE-IN-CHARGE
Civil Court Simdega

Control No. 13771



A.K. Dubey
JUDGE-IN-CHARGE
Civil Court Simdega

Bill Date : 17/03/2018

For use at Treasury
Advice No. 1028 Date 21-03-18
TV No. Date

शेष शेषित - 6,00,000 = 0
शेषित Amount - 2,40,000 = 0
शेष शेषित शेषित - 3,59,569 = 0
अनुचित शक्ति - 431 = 00

Demand No	: 27	Treasury Code	: SDG
Major Head	: 2014-Administration of Justice	DDO Code	: SDGADJ001
Sub Major Head	: 00-Administration of Justice	Scheme Type	: S
Minor Head	: 114-Legal Advisers and Counsels	Payment Mode	: CASH
Sub head	: 02-Legal Aid to Poor		
Bill Code	: S201400114020760(Legal Charge)		
Center Scheme	: ()		

FULLY VOUCHERED CONTINGENT BILL NO DLAS 65/2017-18
OFFICE OF CIVIL COURT, SIMDEGA PERIOD OF

Number of sub voucher	Description of charge and number and date of authority for all charges requiring special sanction.	Amount Details
3	MISCELLANEOUS	Gross Amount : 1,815.00 Total Deduction : 0.00 Net Amount : 1,815.00
Signature of Bill Clerk /Divisional Accountant (if Applicable) Signature of DDO JUDGE-IN-CHARGE Civil Court Simdega		
Rs. (in words): One Thousand Eight Hundred Fiveteen Only		

1) इसका यह विवरण की राशि का मुजतान भी अनिल डिई कोपागाए वरु के डि जाए जितका शहारा अनियुक्त है।
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अनिल डिई

A.K. Dubey
JUDGE-IN-CHARGE
Civil Court Simdega

- प्रमाणित किया जाता है कि यह विवरण की राशि की निवृत्ती कारक एन कि हेका शाहीनर शंकी के पत्रों का ए कि को एन/1126 एड दि 11-04-17 एवं पत्रों 2966 दि 18-11-17 के अन्वये एन एन साकेत के अन्वये में की-जा ला
- प्रमाणित किया जाता है कि यह विवरण की राशि की निवृत्ती हेतु निवृत्त एवं अनियुक्त पदाधिकारी स्वयं सुसप्त हैं।
- प्रमाणित किया जाता है कि यह विवरण की राशि की निवृत्ती एवं में की

A.K. Dubey